

MANIPUR JUDICIAL ACADEMY

HIGH COURT OF MANIPUR COMPLEX
MANTRIPUKHRI, IMPHAL, MANIPUR – 795002

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CORRIGENDUM

Dated: 19th July, 2022

No. MJA/E-01/2015/.... The paragraph “This is issued with the concurrence of FD(PIC) vide their U.O. No. 166/2020-2021/FD(PIC) dated 13.11.2020 and D.P. vide their U.O. No. 68/2020-21/DP dated 21.01.2021” as contained in the Appointment Order No. MJA/E-01/2015/1290-1304 dated 12th July, 2022, stands deleted.

By Order etc.,

(JUSTICE KH. NOBIN SINGH)
DIRECTOR
MANIPUR JUDICIAL ACADEMY
Imphal, the 19th July, 2022

No. MJA/E-01/2015/1310-1323

Copy to:

1. The Registrar General, High Court of Manipur.
2. The Principal Accountant General (A&E), Manipur.
3. The Commissioner (Law), Government of Manipur.
4. The Registrar (Judl), High Court of Maniur.
5. The Commissioner Vigilance, Government of Manipur.
6. The Registrar (Admn./PM&P), High Court of Manipur.
7. Deputy Registrar (Accounts/Planning), High Court of Manipur.
8. The Treasury Officer, Imphal West.
9. The Principal Secretary to Hon’ble the Chief Justice, High Court of Manipur.
10. The Private Secretary to Hon’ble Justice M.V. Muralidaran, Judge, High Court of Manipur.
11. The System Analyst, High Court of Manipur – for uploading the same in the High Court’s official website.
12. Person(s) concerned.
13. The Service Book.
14. The Order Book/Guard File/Concerned File.

(JUSTICE KH. NOBIN SINGH)
DIRECTOR
MANIPUR JUDICIAL ACADEMY